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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 1/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/604/(IB)/2018  
NAME OF THE PETITIONER(S) : BMD PRIVATE LIMITED  
NAME OF THE RESPONDENT(S) : SVL LIMITED  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. LOKESH BHOLA

ADVOCATE FOR PETITIONER

} LOKESH

2. Y.P. THAKUR

AR OF PETITIONER

**ORDER**

Counsel for petitioner/financial creditor present. Counsel representing the respondent present and filed vakalat. He prayed for time to file counter. Time is enlarged at request finally with a direction to file counter and furnish a copy of the same to the other side prior to the next date of hearing to enable them to file reply. Put up on 04.07.2018.

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(S VIJAYARAGHAVAN)  
Member (Technical)

sc-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)